

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.03.2020

NAME OF THE COMPANY: M/s MAA Ambe Teckno Com Industries Ltd & Ors V/s ROC

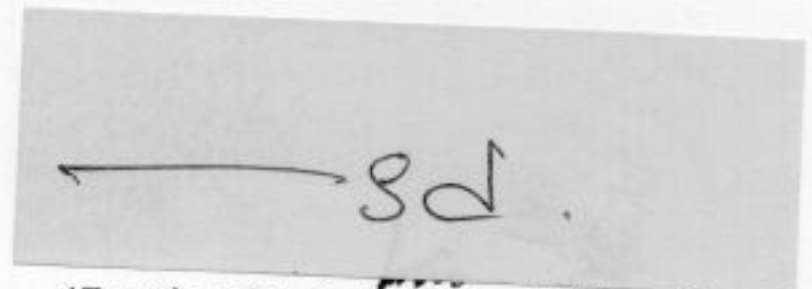
SECTION OF THE COMPANIES ACT: 441 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

Proxy counsel on behalf of Sh. Udai Chandani, Advocate for the petitioner is present. None present on behalf of the Respondent.

Accordingly, put up on 25.03.2020.

Date: 03.03.2020



(Justice Rajesh Dayal Khare)

Member Judicial